

**Central Administrative Tribunal  
Principal Bench, New Delhi**  
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O.A.No.598/2015

New Delhi, this is the 14<sup>th</sup> day of March, 2017

**Hon'ble Shri V. Ajay Kumar, Member(J)  
Hon'ble Shri P.K. Basu, Member(A)**

HC (Executive) Yashpal Singh  
No. 821/SB, PIS No. 28982089  
Presently posted at:-  
Special Cell/NDR  
Lodhi Colony, Delhi  
S/o Sh. Atar Singh  
R/o House No. 33A, Pocket A-3,  
Mayur Vihar, Phase-III  
Delhi-110096  
Group 'C', Aged 35 years. ... Applicant

(By Advocate: Mr. Saurabh Ahuja)

Versus

1. GNCT of Delhi  
Through Chief Secretary,  
Players Building, IP Estate  
New Delhi-110002.
2. Commissioner of Police,  
Delhi Police  
Police Head Quarters, IP Estate  
MSO Building, New Delhi
3. Deputy Commissioner of Police,  
(Establishment), PHQ, IP Estate,  
MSO Building, New Delhi
4. Special Commissioner of Police  
Administration  
Chairman, Incentive Committee,  
Police Head Quarters, IP Estate,  
MSO Building, New Delhi. ...Respondents

(By Advocate: Ms. Sumedha Sharma for Mrs. Avnish Ahlawat)

**ORDER (Oral)**

**By Hon'ble Shri V. Ajay Kumar, M(J):**

Heard the learned counsel for the applicants.

2. When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA with a liberty to file a fresh O.A., if necessary, in accordance with law.
3. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(P.K. Basu)  
(Member A)**

**(V. Ajay Kumar)  
(Member J)**